

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong 25th June, 2016

No. HCM.II/184/2014/2281 : Hon'ble the Chief Justice in exercise of the powers under Rule 7 (B) 5 of High Court of Meghalaya Rules 2013, is pleased to transfer and post to the following Judicial Officers as under :-

SL. NO.	NAME	GRADE	PRESENT POSTING	NOW TRANSFERRED AND POSTED AS
1.	Shri Allenby M. Ripnar	Grade-I, Judicial Officer	District and Sessions Judge, East Khasi Hills District, Shillong	District and Sessions Judge, West Garo Hills District, Tura.
2.	Shri Ehboklang Kharumnuid	Grade-I, Judicial Officer	District and Sessions Judge, Ri-Bhoi District, Nongpoh.	District and Sessions Judge, East Khasi Hills District, Shillong.
3.	Shri Noor Ain Khan	Grade-I, Judicial Officer	Additional District and Sessions Judge (Probationer) West Garo Hills District, Tura.	District and Sessions Judge, Ri-Bhoi District, Nongpoh.
4.	Shri Balaram Joshi	Grade-II, Judicial Officer	Chief Judicial Magistrate, West Garo Hills District, Tura.	Chief Judicial Magistrate, West Khasi Hills District Nongstoin.
5.	Shri Isormon Rymbui	Grade-II, Judicial Officer	Chief Judicial Magistrate, West Jaintia Hills District, Jowai.	Chief Judicial Magistrate, West Garo Hills District, Tura.
6.	Shri Febroneous S. Sangma	Grade-II, Judicial Officer	Chief Judicial Magistrate, West Khasi Hills District Nongstoin.	Chief Judicial Magistrate, West Jaintia Hills District, Jowai.
7.	Shri Kerbor.J. Lyngdoh	Grade-III, Judicial Officer	Officer-on-Special Duty (OSD), Meghalaya State Legal Service Authority, Shillong.	Magistrate First Class, East Khasi Hills District, Sohra Sub-division.

8.	Shri Daniel S. Marbaniang	Grade-III, Judicial Officer	Judicial Magistrate First Class, East Khasi Hills District, Shillong.	Judicial Magistrate First Class, West Jaintia Hills District, Amlarem Sub-Division.
9.	Smti Ranee. M. Kharsyntiew	Grade-III, Judicial Officer	Judicial Magistrate First Class, East Khasi Hills District, Shillong.	Judicial Magistrate First Class, Ri-Bhoi District, Nongpoh.
10.	Smti Anjeline. M. Pariat	Grade-III, Judicial Officer	Judicial Magistrate First Class, Ri-Bhoi District, Nongpoh.	Judicial Magistrate First Class, East Khasi Hills District, Shillong.
11.	Smti La-i-kynti Kharshiing	Grade-III, Judicial Officer	Judicial Magistrate First Class, East Khasi Hills District, Sohra Sub-division.	Judicial Magistrate First Class, East Khasi Hills District, Shillong.
12.	Smti Daphira Sohtun	Grade-III, Judicial Officer	Judicial Magistrate First Class, West Jaintia Hills District, Amlarem Sub-Division.	Judicial Magistrate First Class, East Khasi Hills District, Shillong.

The above incumbents are to join their respective office on or before the 4th July, 2016.

By Order,

REGISTRAR GENERAL

Memo No.HCM.II/184/2014/2281 - A

Dated, Shillong 25th June, 2016.

Copy for information to:-

1. The Special Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
2. The Accountant General (A&E), Meghalaya, Shillong.
3. The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
4. The Private Secretary to Hon'ble Mr. Justice Sudip Rajan Sen, Judge, High Court of Meghalaya, Shillong.
5. The Private Secretary to Hon'ble Mr. Justice Ved Prakash Vaish, Judge, High Court of Meghalaya, Shillong.
6. The Treasury Officer, Shillong/ Nongpoh/Nongstoin/Tura/Jowai.

7. The District and Sessions Judge, Shillong / Jowai / Nongpoh / Tura / Nongsotin / Williamnagar for information.
8. Shri A. M. Ripnar, District & Sessions Judge.
9. Shri E. Kharumnuid, District & Sessions Judge.
10. Shri Noor Ain Khan, District & Sessions Judge.
11. Shri B. Joshi, Chief Judicial Magistrate.
12. Shri I. Rymbui, Chief Judicial Magistrate.
13. Shri F. S. Sangma, Chief Judicial Magistrate.
14. Shri K. J. Lyngdoh, Judicial Magistrate First Class.
15. Shri. D. S. Marbaniang, Judicial Magistrate First Class.
16. Smti. R. M. Kharsyntiew, Judicial Magistrate First Class.
17. Smti. A. M. Pariat, Judicial Magistrate First Class.
18. Smti La-i-kynti Kharshiing, Judicial Magistrate First Class.
19. Smti. D. Sohtun, Judicial Magistrate First Class.
20. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
21. Office File.


REGISTRAR GENERAL